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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.64/BB/	-	For Hearing	230/232	Walvoil Fluid Power (India) Pvt. Ltd. &
2017	4	×		Another.

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Counsel for petitioner is present. He has filed amended synopsis.

List it for consideration on 28.09.2017.

MEMBER (J)

MEMBER (T)